

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-06/2005/4644/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Mridul Kumar Kalita,  
District and Sessions Judge,  
Jorhat.

Dated Guwahati the 28<sup>th</sup> September, 2021

Sub: **Civil vacation.**

Ref:- Your letter No.JJA/7184/20 dtd 23.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire **Civil vacation w.e.f 09.10.2021 to 24.10.2021 along with station leave permission for that period**, as prayed for.

The Addl. District & Sessions Judge, Jorhat and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

4646

**Memo NO.HC.VII-06/2005/4645-1A dated 28.9.2021**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Pae